

(b) if so, whether it is a fact that the smuggling of watches into the country is still rampant and Government's precise estimate in this regard; and

(c) the steps taken by Government to stop smuggling?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) Yes, Sir; 517 wrist watches were seized by the Bombay Customs officials from a safe deposit locker in a bank in Dongri, Bombay, on 2nd November, 1965.

(b) Smuggling of watches into India still exists. However, it is not possible to make a precise estimate in this regard.

(c) The following are the principal measures adopted to check smuggling:

- (i) systematic rummaging of suspected vessels and aircrafts;
- (ii) regular as well as surprise patrolling of vulnerable sections of coast line and land borders;
- (iii) close follow-up of information;
- (iv) imposition of heavy penalties under the Customs Act including confiscation of contraband;
- (v) prosecution in proper cases;
- (vi) setting up of a Directorate of Revenue Intelligence at the Centre to co-ordinate anti-smuggling activities of the various field organizations;
- (vii) setting up of the Economic Offences Wing in the Central Bureau of Investigation to investigate economic offences; and
- (viii) acquiring powers under the Customs Act, 1962 (52 of 1962) for—

(1) enhancing the term of imprisonment as a result of prosecution where the market price of goods seized is more than 1 lakh of rupees; and

(2) placing the burden of proof on the person from whom they are seized, that they are not smuggled goods, in respect of watches and other specified goods seized in the reasonable belief that they are smuggled goods.

### Industrial Licensing Policy

**1876. Shri Vishwa Nath Pandey:  
Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:**

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 463 on the 25th November, 1965 and state:

(a) whether the Group set up by the National Planning Council to go into the question of Industrial licensing and regulation policy has since submitted its report;

(b) if so, the precise recommendations made; and

(c) Government's decision thereon?

**The Minister of Planning (Shri Asoka Mehta):** (a) to (c). The Study Group of the National Planning Council on Industry and Minerals is considering certain aspects of the industrial licensing and regulation policy. The Group has not yet come up with any specific recommendations.

### Rural Industrial Projects in U.P.

**1877. Shri Vishwa Nath Pandey:** Will the Minister of Planning be pleased to state:

(a) the number of rural industrial projects functioning at present in Uttar Pradesh; and

(b) the financial assistance proposed to be given by the Central Government to that State for the purpose during 1966-67?

**The Minister of Planning (Shri Asoka Mehta):** (a) Five.

(b) The allocations for 1966-67 have not been finalised so far.

### Family Planning Centres

**1878. Shri Ramachandra Ulaka:  
Shri Vishwa Nath Pandey:  
Shri Dhuleshwar Meena:**

Will the Minister of Health and Family Planning be pleased to state:

(a) the total number of family planning centres which have been opened in the various States and Union Territories in the year 1965-66 and proposed to be opened state-wise in the year 1966-67; and

(b) the total expenditure to be incurred thereon?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) and (b). A statement containing the available information is laid on the Table of the House. [Placed in Library. See No. LT-5738/66].

### Irrigation and Power Schemes in Punjab

**1879. Shri Daljit Singh:** Will the Minister of Irrigation and Power be pleased to state the number of irrigation and power schemes of the Punjab Government pending at present with the Central Government for sanction along with details in terms of money involved and the benefits likely to accrue therefrom?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** A statement containing the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-5738/66].

### Housing Schemes of Punjab

**1880. Shri Daljit Singh:** Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the allocations made for the different Housing Schemes in the Punjab in 1964, 1965 and 1966; and

(b) the schemes so far executed?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) and (b). A statement showing the amounts allocated during 1963-64, 1964-65 and 1965-66 under the various Housing Schemes being executed by the Punjab Government is laid on the Table of the House. [Placed in Library. See No. LT-5740/66].

### चेचक उन्मूलन

**1881. श्री हुकम चन्द कछवाय :  
श्री बड़े :**

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में दिसम्बर, 1965 में कितने व्यक्तियों को चेचक हुई ;

(ख) कितने मामलों में रोगियों की मृत्यु हुई ; और

(ग) चेचक का उन्मूलन करने के लिये क्या उपाय किये गये हैं ?

**स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) :** (क) और (ख) : दिसम्बर 1965 में देश में हुई बतलाई गई चेचक की 2301 घटनाओं में से 632 मामलों में रोगियों की मृत्यु हुई ।

(ग) राष्ट्रीय चेचक उन्मूलन कार्यक्रम के अधीन सी प्रतिशत आबादी को ढकने के उद्देश्य वाला एक सामूहिक टीका अभियान 1962 के अन्तिम तीन महीनों से चल रहा है। इस अभियान के अधीन देश भर में पर्यवेक्षण स्टाफ और चिकित्सा अधिकारियों के साथ 9120 बैक्सीनेटर काम कर